

# HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

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## ORDER

No: 1397 of 2023/RG/GS Dated: 04-12-2023

Whereas, a process for filling up of three vacant positions of Research Assistants and for preparation of a panel, to be utilized for filling up of future anticipated positions, which shall be valid for a period of one year, was initiated vide Advertisement Notice No. 02 of 2023 /RG/GS dated 11.04.2023.

Whereas, upon completion of the selection process, the Hon'ble Committee for Appointment of Oath Commissioners and Research Assistants, recommended a Panel, which was duly approved by Hon'ble the Chief Justice. The approved panel is valid for one year and is to be utilised for filling up of vacant positions of Research Assistants occurring during this period.

Whereas, till date as many as 12 candidates have been engaged as Research Assistants on the basis aforesaid panel / merit out of which 11 are presently working as Research Assistant, while as one candidate did not join within the prescribed time and her engagement was subsequently cancelled.

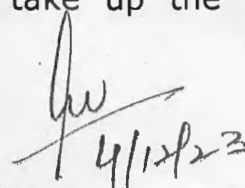
Whereas, as many as seven positions of Research Assistants have fallen vacant in the month of November, 2023 which as per the guidelines in vogue, are to be filled up from the approved panel.

Now therefore, the following candidates who are on the panel, figuring next to the last engaged candidate, in order of merit, are hereby engaged as Research Assistants on consolidated honorarium of Rs. 40000/- per month:

S. No.	Transaction ID	Name of candidate	Parentage	Address
1.	JKLHC23020000582	Ms. Virinda Charak	Shri Sohan Singh Charak	Dassal Kartholi, P.O Bari Brahmana, District Samba.
2.	JKLHC23020000469	Ms. Shivani Misri	Shri Sanjay Misri	526, Lane No. 3-B, Upper Shiv Nagar, Subash Nagar, Jammu.
3	JKLHC23020000496	Ms. Zainab Nazir	Shri Nazir Ahmad	Malla Bagh, Naseem Bagh, Hazratbal, Srinagar.
4.	JKLHC23020000553	Shri Ishtiyah Ahmad Mir	Shri Gh. Muhammad Mir	Lawaypora, Bandipora, 193502, J&K
5.	JKLHC23020000477	Ms. Tanya Sharma	Shri Vijay Kumar	537-A, Gandhi Nagar, Jammu
6.	JKLHC23020000799	Shri Pankaj Katal	Shri Jaipal Singh Katal	Village Katli, Near Panchayat Ghar, Tehsil Diani, District Samba
7	JKLHC23020000495	Ms. Bisma Rashid	Shri Abdul Rashid	Guzarbal, Chattabal, Srinagar

1. The engagement will be purely on contractual basis initially for a period of one year and shall be governed as per the guidelines issued by the High Court vide Notification No. 578 dated 30.08.2016 which has been duly notified in the Government Gazette and uploaded on the official website of the Hon'ble High Court.
2. The engaged candidate(s) shall furnish an undertaking before the undersigned in terms of Guidelines No. 8 of the Notification No. 578 dated 30.08.2016, as per Schedule-I of the Guidelines under reference, within seven days from the date of order, failing which he/she shall not be allowed to take up the assignment.

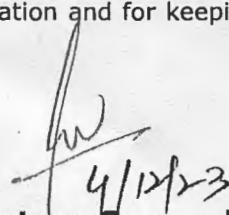
**By Order.**

  
**(Shahzad Azeem)**  
**Registrar General**

No:- 52845-70/RG/63 Dated:- 04-12-2023

**Copy of above forwarded to the:-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar,  
..... for information and necessary action.
5. Registrar Computers (I.T), High Court of J&K and Ladakh.
6. Registrar Recruitment/Administration/ Management, High Court of J&K and Ladakh
7. Director Finance, High Court of J&K and Ladakh, Jammu.  
.....for information.
8. Incharge NIC, High Court of J&K and Ladakh, Jammu for information with the request to get the same uploaded on the official website of the Hon'ble High Court.
9. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar  
..... for information and necessary action.
10. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping the record of the same.
11. Mr./Ms. \_\_\_\_\_,  
..... for information and necessary compliance.

  
**Registrar General**